

**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification  
Srinagar, the 9<sup>th</sup> July, 2018**

**SRO 302**-In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (Procedure) Act, 1963 (Act No.XIII of 1963), and in supersession of all previous notifications issued in this behalf, the Government hereby appoint Shri. Abdul Rashid Dass, KAS, Sub-Divisional Magistrate, Bijbehara to be the competent authority for the purposes of the said Act within the territorial jurisdiction of Tehsil Bijbehara and Srigufwara of District Anantnag.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

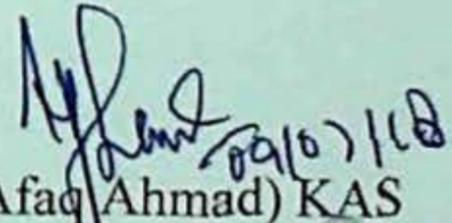
**(Shahid Anayatullah) IAS**  
Commissioner /Secretary to Government,  
Revenue Department

No: - Rev/LB/02/2017

Dated: - 09 -07- 2018

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Commissioner /Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Kashmir.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Deputy Commissioner, Anantnag.
6. Director, Archives, Archaeology & Museums, J&K Srinagar.
7. Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.
8. Pvt. Secretary to Commssioner/Secretary to Government, Revenue Deptt.
9. I/C Website.Revenue Department.
- 10 .Notification / Stock file.

  
(Afaq Ahmad) KAS  
Deputy Secretary to Government  
Revenue Department